

proximately 638.90 lakhs due to the above cancellations.

Development of Kappad as Beach Resort

2311. SHRI K.P. UNNIKRISHNAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether he had visited Kappad, near Calicut where Vasco da Gama landed in 1498;

(b) if so, whether he had declared the Kappad beach as a place of tourist importance; and

(c) the specific proposals and investments sanctioned to develop it as a beach resort?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). Yes, Sir. With a view to developing tourism infrastructure at Kappad, the Central Department of Tourism has sanctioned an amount of Rs. 67.24 lakhs for construction of a beach resort.

Checking of hand baggage

2312. SHRI VIJAY KUMAR MISHRA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether in one of the recommendations in the report of Kanishka disaster, Justice B.N. Kripal has warned about the danger of relying on automatic baggage surveillance devices;

(b) if so, whether in view of this warning any steps have been taken to physically check all hand baggages, including that of the crew; if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c). Matching of checked baggage with passengers, identification of checked baggage in domestic sector, and physical examination of such baggage at random are some of the measures.

Project Team to Monitor ongoing Projects

2313. SHRI BHATTAM SRIRAMA MURTY: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government have decided to send a project team to all big ongoing projects to check cost escalation;

(b) the various projects state-wise where cost escalation has been observed; and

(c) the latest position of the estimated cost of these projects?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):

(a) Government have constituted a multi-disciplinary team to carry out every year a project management audit of 1 or 2 major public sector projects which have suffered delay/cost over run at the very initial stages so that corrective measures to put them on track may be identified by the team.

(b) As on 31.12.1988, 94 projects have shown cost over runs; State-wise, these are:— Andhra Pradesh-7; Assam-4; Bihar-9; Gujarat-4; Haryana-1; Himachal Pradesh-1; Jammu & Kashmir-1; Kerala-1; Madhya Pradesh-8; Maharashtra-4;